FORM 3

'[THE DESIGNS ACT, 2000] APPLICATION TO EXTEND COPYRIGHT

(See section 11)

² [For Fee see First Schedule]	You are the regist	requested b	y the unders	signed w	ho is/are Design	
[^] Insert number of design.	No.^	****************		regi	istered in	
^B Insert class.	Class ⁸ to extend the period of copyright for a period of five years. Address for service in India is—					

		***************************************	******************	***************		**************
	Dated	this 20	*****	day	oi	
To be signed by the applicant or authorised agent.	(Signed) ^C			************	**************************************	
			То			
			The Con	The Controller of Designs,		
			The Pate	The Patent Office.		